

25. c) Second Extension of the International Coffee Agreement, 1983, as modified*

London, 28 September 1990

ENTRY INTO FORCE: 1 October 1991, in accordance with paragraphs 4 and 5 of Resolution No. 352 adopted by the International Coffee Council on 28 September 1990. The Agreement was extended on 1 October 1992 by Resolution No. 355 adopted by the International Coffee Council on 27 September 1991 [see chapter XIX.25 e)].

REGISTRATION: 1 October 1991, No. 22376.

TEXT: United Nations, *Treaty Series* , vol. 1651, p. 572 .
